

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.194/2015 in O.A. No.2236/2013

Thursday, this the 10th day of December, 2015

**Hon'ble Mr. A.K. Bhardwaj, Member (J)
Hon'ble Mr. V.N. Gaur, Member (A)**

Mrs. Rajeshwari Chauhan, Suptd. (Retd.)
w/o Mr. R.S. Chauhan
r/o H.No.155, Dhaka Village
Mukherjee Nagar, Delhi-9

.. Applicant

(Mrs. Soumyashree Misra, Advocate)

Versus

1. Mr. D M Sapolia
Chief Secretary
Govt. of NCT Delhi
5th Level, Delhi Secretarial, I P Estate
New Delhi
2. Mr. P R Meena
Director Social Welfare
GLNS Complex, Ferozshah Kotla
Delhi Gate, New Delhi-2

..Respondents

(Mr. U Srivastava, Advocate for Mr. Vijay Pandita, Advocate)

O R D E R (ORAL)

Mr. A.K. Bhardwaj:

Learned counsels for the parties are *ad idem* that the Order dated 29.08.2014 passed by this Tribunal in O.A. No.2236/2013 has been complied with.

2. In the wake, Contempt Petition is disposed of. Notices issued to the respondents are discharged. No costs.

**(V.N. Gaur)
Member (A)**

**(A.K. Bhardwaj)
Member (J)**

December 10, 2015
/sunil/